

Filing No. BA/8506/2020

Rahul Hari Vs The State of Jharkhand

Advocate's Name- Mr. Aman Shekhar

Defects:-

9. (i) Dt. Of execution is missing at Vak.
- (ii) Alias name of the petitioner is missing at page -1 (see vak).
- (iii) Alleged section at FIR & impugned order differs. Hence its correctness at para-1 & prayer para may be verified.